

In The Court of Smt. Priyanka Saikia, Munsiff No. 2,
Sonitpur, Tezpur

Case No: Title Suit No. 69/2020

Raktima Baruah and other

-vs-

Manash Lahkar and others

07-12-2022

Plaintiffs are absent without steps.

Proforma-Defendants are absent.

Perused the case record.

It is seen that on the last two occasions the plaintiffs were absent without steps. Therefore, on the last date personal attendance of the plaintiffs are directed.

In-spite of the order, the plaintiffs are not personally present today. Considering the above facts, it appears that plaintiffs are not interested to proceed with the instant suit.

Therefore, I deem it fit to dismiss the instant case for default on the part of the plaintiffs.

The suit stands dismissed for default.